NATIONAL COMPANY LAW TRIBUNAL

PRINCIPAL BENCH NEW DELHI

68/118/2010

C.P NO. 118(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE COMPANY:

Vikram Ahuja

Vs.

M/s. Greenstone investments Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 Vikrant Pachmanda Advocate For Respondents P
12 Hashank Hanish Advocate Respondents P
13 405

2. MR. U. K. Chaudhary, SR. Adw. & Petitioness fund
3. MR. Himanslur V. J., Adv. J. Petitioness fund

Order

Notice of application(CA67/PB/2016). Learned counsel for the non applicant Mr Pachnanda accepts notice on behalf of R-1, R-4 and R-5. He stated that the reply to the application has already been handed over to the petitioner and the same shall be filed before the Tribunal within four days. Rejoinder if any be filed within two weeks thereafter with a copy in advance to the counsel opposite.

2. List for further consideration on 1st September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(Shri R. VARDHARAJAN) MEMBER (J)

18th August, 2016 (A.K. Arora)